

Suspension of overdraft payment to the Government of West Bengal

100. SHRI SHANKER SJNH
VAGHELA:

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of FINANCE be pleased to state:

(a) the reasons for the suspension of overdraft payments to the Government of West Bengal;

(b) which other States have drawn high overdraft payments as on the 31st March, 1984;

(c) what are the details in this regard; and

(d) what steps Government propose to take for helping such States to overcome the financial difficulties?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): (a) On 24th January, 1984, the State Government was informed that, pending corrective measures, overdraft should not exceed the existing level of Rs. 187 crores and the Reserve Bank of India will have to stop payments if this amount is exceeded for more than seven days continuously. The State Government was again alerted on 9th March, 1984. The overdraft crossed even this high limit on 13-3-1984. Notices were given by the Reserve Bank of India every day; but the overdraft did not go below Rs. 187 crores for eight consecutive working days. This brought about the situation when Reserve Bank of India was left with no alternative but to suspend payments, on 23-3-1984. As the receipts of that day resulted in reduction of overdraft below the limit of Rs. 187 crores, the Reserve Bank of India resumed payment on 24-3-1984.

(b) A statement showing the unadjusted overdraft drawn by the States as on 31-3-1984 is laid on the Table of the House.

(c) and (d) Government of India have released a sum of Rs. 499.12 crores in the shape of loans to 11 States

for clearance of their overdrafts as on 31-3-1984.

Statement

Unadjusted overdrafts of States as on 31-3-1984.

(Rs. in crores)

States	Amount
1. Andhra Pradesh	0.51
2. Haryana	9.82
3. Karnataka	39.97
4. Kerala	63.69
5. Manipur	4.43
6. Nagaland	13.91
7. Punjab	73.94
8. West Bengal	51.29

मध्य प्रदेश तथा उत्तर प्रदेश में राष्ट्रीय
वस्त्र निगम की मिलों द्वारा
स्थानीय खरीद

101. श्री प्यारे लाल खंडेलवाल : क्या
वाणिज्य मंत्री यह बताने की कृपा
करेंगे कि :

(क) 1 जनवरी, 1983 से 31
दिसम्बर, 1983 की अवधि में राष्ट्रीय
वस्त्र निगम की हर मिल ने कितने-कितने
रुपयों की स्थानीय खरीद की ;

(ख) क्या यह सच है कि मध्य
प्रदेश और उत्तर प्रदेश की राष्ट्रीय वस्त्र
निगम की मिलों ने एक ही वस्त्र की
स्थानीय खरीद के लिए विभिन्न दरों पर
भुगतान किया ;

(ग) यदि हां, तो दरों में अन्तर
के क्या कारण हैं ;

(घ) क्या इस संबंध में सरकार को
कोई शिकायत प्राप्त हुई है और क्या
कोई जांच की गई ; और